

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
BIONEXT PHARMA PRIVATE LIMITED
OPERATING IN MANUFACTURING OF VARIOUS TYPES OF COUGH & OTHER SYRUPS
AT PAWANE, VILLAGE TURBHE, NAVI MUMBAI, THANE, MAHARASHTRA 400 705
(Under Regulation 3GA(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Bionext Pharma Private Limited CIN NO : U24232MH2004PTC148628 PAN NO: AAMFA5256A
2. Address of the registered office	Registered Office : PLOT NO C-373, MIDC, TTC INDUSTRIAL AREA PAWANE, VILLAGE TURBHE, NAVI MUMBAI, Maharashtra, India, 400705
3. URL of website	NA
4. Details of place where majority of fixed assets are located	PLOT NO C-373, MIDC, TTC INDUSTRIAL AREA PAWANE, VILLAGE TURBHE, NAVI MUMBAI, Maharashtra, India, 400705
5. Installed capacity of main products/ services	36 (Thirty-Six) Lakhs Bottles of 100 ML per year.
6. Quantity and value of main products/ services sold in last financial year	Business is lying closed since the last 2 years.
7. Number of employees/ workmen	There are no employee / workmen
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Please write email to cirp.bionext@gmail.com with a copy to camkg59@gmail.com to seek further details about the Corporate Debtor.
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL :	Please write email to cirp.bionext@gmail.com with a copy to camkg59@gmail.com to seek further details about the Eligibility for resolution applicants under section 25(2)(h) of the Code
10. Last date for receipt of expression of interest	21/06/2024
11. Date of issue of provisional list of prospective resolution applicants	01/07/2024
12. Last date for submission of objections to provisional list	06/07/2024
13. Date of issue of final list of prospective resolution applicants	16/07/2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	21/07/2024
15. Last date for submission of resolution plans	20/08/2024
16. Process email id to submit EOI	cirp.bionext@gmail.com with a copy to camkg59@gmail.com

Date: 22nd May, 2024
Place: Mumbai

Sd/-
Maresh Kumar Gupta
Resolution Professional For Bionext Pharma Private Limited
Regd. No : IBBI/PA-001/IP-P00478/2017-2018/10866
AFA Certificate No: AA1/10866/02/291024/106190 (valid till 29-10-24)
Regd. Add. : C / O AEMG & Associates, Chartered Accountants, 202, New Heera Panna Industrial Estate Opp. Business Park, Near Virwani Industrial Goregaon (East), Mumbai -400063 (Maharashtra)